

**ORISSA HIGH COURT****FILING REPORT AS ON :16/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0013049/2023	NIRANJAN SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	PURUNAKATAK /85 /2016 A.D.J.,BOUDH(Baudh ) ST/0000014/2022
2	BLAPL/0013050/2023	ROHITA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	HARABHANGA /41 /2022 A.D.J.,BOUDH(Baudh ) ST/0000075/2022
3	BLAPL/0013051/2023	PANDABA SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	SURADA /95 /2010 A.D.J.,BHANJANAGAR(Ganjam) ST/0000002/2023
4	BLAPL/0013052/2023	JAGABANDHU CHANDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /103 /2022 A.D.J.,JEYPORE(Koraput) CT/0000003/2023
5	BLAPL/0013053/2023	SANTOSH LAXMAN GAIKWAD VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BAIDYANATHPUR /435 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002025/2023
6	BLAPL/0013054/2023	MINAKETAN BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /470 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000867/2023
7	BLAPL/0013055/2023	MAHENDRA KHEMUDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) SPL. 2(a)C.C./0000056/2023
8	BLAPL/0013056/2023	RAJESH GUPTA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000094/2022
9	BLAPL/0013057/2023	SUNIL KUMAR ADHIKARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /233 /2023 AD-HOC A.D.J. (FTSC), JEYPORE(Koraput) TR/0000082/2023
10	BLAPL/0013058/2023	BABULA PHALAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /43 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000039/2021
11	BLAPL/0013059/2023	PASTAM SAI KUMAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /123 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000181/2023

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12	BLAPL/0013060/2023	MUNA BAG VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /298 /2023 J.M.F.C., KUDUMULUGUMMA(Malkangiri ) GR/0000347/2023
13	BLAPL/0013061/2023	JEDPATU KARTIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /123 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000181/2023
14	BLAPL/0013062/2023	SUBRAT KUMAR DAS VS STATE OF ODISHA	SOUGAT DASH VS	KHANTAPADA /262 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000217/2023
15	BLAPL/0013063/2023	PADMAN HARIJAN @ BULET VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /127 /2023 C.J.M.,JEYPORE(Koraput) CT/0000089/2023
16	BLAPL/0013064/2023	SUJIT KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /1 /2023 () //
17	BLAPL/0013065/2023	GYANARANJAN DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /177 /2022 () //
18	BLAPL/0013066/2023	SAMIR ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
19	BLAPL/0013067/2023	BHUDEB BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BERHAMPUR TOWN /346 /2023 () //
20	BLAPL/0013068/2023	SHYAMSUNDAR KHATUA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //
21	BLAPL/0013069/2023	SANATAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /20 /2023 () //
22	BLAPL/0013070/2023	BALARAM JANI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KANTAMAL /180 /2023 () //
23	BLAPL/0013071/2023	KAN JUDAS	BIPLAB KUMAR DASH	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013072/2023	SUJIT KUMAR TRIPATHY	SAROJ KUMAR PADHY	LOISINGHA(BOLANGIR) /95 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013073/2023	KRUSHNA CHANDRA PARIDA	PUSPAMITRA MOHAPATRA	BADAMBADI /329 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013074/2023	AKRURA @ AKURA ROHIDAS	SUSANTA KUMAR TRIPATHY	BOLANGIR TOWN /198 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013075/2023	SANJAY DAS	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0013076/2023	LAXMAN HIAL	DEEPANKAR PANIGRAHY	BOIPARIGUDA /126 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013077/2023	SALLIMUDDIN KHAN @ ABU KHAN	ACHYUTANANDA PATTANAIAK	BEGUNIA P.S. /374 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013078/2023	DHIREN BEHERA	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013079/2023	BHISMA BEHERA	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013080/2023	SUSANTA BEHERA	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0013081/2023	AMIR HANTALA	T.NARAYANA MURTY	JEYPORE MAHILA /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0013082/2023	SUBRAT PRADHAN	MANAS KUMAR SWAIN	REAMAL /478 /2022
		VS	VS	()

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35	BLAPL/0013083/2023	STATE OF ODISHA GOBINDA JENA VS	ACHYUTANANDA PATTANAİK VS	// BEGUNIA P.S. /308 /2023 ()
36	BLAPL/0013084/2023	STATE OF ODISHA ROSHNI SEIKH @ PRIYA SINGH VS	KHUSBU PANIGRAHI VS	// BASTA /90 /2023 ()
37	BLAPL/0013085/2023	STATE OF ODISHA DASARATHA BURUDI VS	PRASANTA KUMAR NANDA VS	// PAPERMETLA P.S. /22 /2022 ()
38	BLAPL/0013086/2023	STATE OF ODISHA V. DILLIP KUMAR VS	SULOCHANA PATRO VS	// BADABAZAR /349 /2023 ()
39	BLAPL/0013087/2023	STATE OF ODISHA BIDYADHAR BEHERA VS	SOUMYA RANJAN MOHANTY VS	// EOW,BHUBANESWAR /11 /2021 ()
40	CMAPL/0000780/2023	STATE OF ODISHA(OPID) DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD. VS	ADV. VS	// () //
41	CMP/0001431/2023	JYOTI RANJAN BEHERA VISHWAS TRIPATHI VS	GOPINATH MISHRA VS	// () //
42	CMP/0001432/2023	ADARSH AGRAWAL JYOSHNA MISHRA VS	NIRANJAN PRASAD PATRA VS	// () //
43	CONTC/0008925/2023	ANUSUYA ACHARYA SUBHAJIT MOHAPATRA VS	ADV. VS	// () //
44	CONTC/0008926/2023	DEO RANJAN KUMAR SINGH, I.A.S. AUROBINDA MISHRA VS	ADV. VS	// () //
45	CONTC/0008927/2023	VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. ASUTOSH RATH VS	M/S PRAFULLA KU. MOHAPATRA VS	// () //
		ANU GARG, I.A.S.		//

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46	CONTC/0008928/2023	DR. GARGEE MISHRA VS SHALINI PANDIT, COMNR. CUM SECY., H AND F..W. DEPT.	M/S. AVIJIT MISHRA VS ADV.	// 0 //
47	CONTC/0008929/2023	KASHINATH BARIK VS PRASSAN KUMAR SAMANTARAY, O.A.S, TAHASILDAR, KANTAPADA	ADV VS ADV.	// 0 //
48	CONTC/0008930/2023	PRIYA RANJAN DAS VS BALWANT SINGH, I.A.S.	ADV. VS ADV.	// 0 //
49	CONTC/0008931/2023	JACOB CHARAN LIMA VS RUPAROSAN SAHU, I.A.S.	ADV. VS ADV.	// 0 //
50	CONTC/0008932/2023	BHOLA PRASAD CHAUHAN VS PURNIMA PANDIAN, DIVISIONAL FOREST OFFICER, KHURDA	ADV. VS ADV.	// 0 //
51	CONTC/0008933/2023	DR. SANTOSH KUMAR PUSTY VS SOUMYA SARTHAK MISHRA,PROJECT ADMINISTRATOR,(I.T.D.A),KORAPUT	SIDHARTH PRASAD DAS VS SUDEEP KUMAR SARANGI	// 0 //
52	CONTC/0008934/2023	BISWAJIT PANIGRAHI VS DEORANJAN KUMAR SINGH,COMMISSIONER CUM-SECRETARY, HOME DEPTT.	SUDEEP KUMAR SARANGI VS ADV.	// 0 //
53	CONTC/0008935/2023	BUDDHADEV JENA VS ASWATHY S., I.A.S.	ADV. VS ADV.	// 0 //
54	CONTC/0008936/2023	RAJKISHORE KAR VS BINOD KUMAR LENKA, TAHASILDAR, BALIANTA, KHURDHA	ADV. VS ADV.	// 0 //
55	CONTC/0008937/2023	PRADYUMNA PATNAIK VS MANAS RANJAN BARIK, PRINCIPAL SECY., LAW DEPT.	PAMI RATH VS TUSHAR KANTA NAYAK	// 0 //
56	CONTC/0008938/2023	PRANAKRUSHNA DAS ADHIKARY VS SATYABRAT SAHOO, I.A.S.	TUSHAR KANTA NAYAK VS ADV.	// 0 //
57	CONTC/0008939/2023	PANTALA JAGANNATH RAO	ADV	//

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		VS	VS	0
58	CONTC/0008940/2023	VIR VIKRAM YADAV, COMMNR. CUM SECY. TO GOVT., FOOD SUPPLIES AND CONSUMER WELFARE DEPTT., BBSR GHANASHYAM TAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
59	CONTC/0008941/2023	SATYABRATA SAHOO, I.A.S. SUNIL KUMAR AGARWAL	SUSANTA KUMAR DASH	//
		VS	VS	0
60	CONTC/0008942/2023	ANITA NAYAK, TAHASILDAR, BETNOTI SMITASHREE DASH	ADV	//
		VS	VS	0
61	CONTC/0008943/2023	SHALINI PANDIT, I.A.S ASHIS KUMAR DWIBEDY	ADV	//
		VS	VS	0
62	CONTC/0008944/2023	SHALINI PANDIT, I.A.S NIRMAL BEHERA	ADV	//
		VS	VS	0
63	CONTC/0008945/2023	SHALINI PANDIT, I.A.S BIKRAM MALIK	MANORANJAN MUDULI	//
		VS	VS	0
64	CONTC/0008946/2023	DR. MAKARANDA BEURA, C.D.M.O AND P.H.O, CUTTACK KABITA HALDAR	MANORANJAN MUDULI	//
		VS	VS	0
65	CONTC/0008947/2023	DR. MAKARANDA BEURA, C.D.M.O AND P.H.O, CUTTACK MANASI BHOI	MANORANJAN MUDULI	//
		VS	VS	0
66	CONTC/0008948/2023	DR. MAKARANDA BEURA, C.D.M.O AND P.H.O, CUTTACK RASHMI RANJAN DAS	ADV.	//
		VS	VS	0
67	CONTC/0008949/2023	MANORANJAN MISHRA, ENGINR. IN CHIEF (CIVIL), WORKS DEPT. MAHILA SANSKRUTIKA SANGATHAN	ADV.	//
		VS	VS	0
68	CONTC/0008950/2023	SURESH CHANDERA DALEI, R.D.C., CUTTACK NIRANJAN BHOI	ADV.	//
		VS	VS	0

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69	CONTC/0008951/2023	ASWATHY S., I.A.S. LINGARAJ NAYAK VS	ADV. VS	// // ()
70	CONTC/0008952/2023	ASWATHY S., I.A.S. BIRABAR NAIK VS	ADV. VS	// // ()
71	CONTC/0008953/2023	ASWATHY S., I.A.S. MANAS RANJAN JENA VS	ADV. VS	// // ()
72	CRLA/0001247/2023	ASWATHY S., I.A.S. MAHENDRA ORAM VS	RAJJEET ROY VS	// SUNDARGARH SADAR /126 /2019 ()
73	CRLA/0001248/2023	STATE OF ODISHA RAMA KRUSHNA BEHERA VS	SATYABRATA MOHANTY VS	// BADABAZAR /175 /2016 ()
74	CRLA/0001249/2023	STATE OF ODISHA NILU @ TAPAN KUMAR SAHOO VS	SUDEEP KUMAR SARANGI VS	// PATKURA /160 /2015 ()
75	CRLA/0001250/2023	STATE OF ODISHA BHARAT AHIRWAR @ BHARAT SINGH AHIRWAR VS	JANAKI KANTA MAHAPATRA VS	// MANAMUNDA /80 /2020 ()
76	CRLA/0001251/2023	STATE OF ODISHA ARAVINDRA AHIRWAR VS	JANAKI KANTA MAHAPATRA VS	// MANAMUNDA /80 /2020 ()
77	CRLMA/0000462/2023	STATE OF ODISHA MOHD. RIYAZ ALAM VS	ADV. VS	// NCB BHUBANESWAR /1 /2023 ()
78	CRLMC/0005055/2023	STATE OF ODISHA FUKU @ AKSHAYA KUMAR PANDA VS	SATYAJIT MUKHERJEE VS	// KEONJHAR TOWN /58 /2023 ()
79	CRLMC/0005056/2023	STATE OF ODISHA JEETENDRA PAIK VS	SURENDRANATH PADHY VS	// //0 ()
		STATE OF ODISHA		//

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80	CRLMC/0005057/2023	SAYEED AHMED VS REPUBLIC OF INDIA	MRUGANKA MAULI PATNAIK VS	//0 () //
81	CRLMC/0005058/2023	JILAN@DHILAN KUMAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /130 /2008 () //
82	CRLMC/0005059/2023	HRUDANANDA@BRUNDABANA SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	BARAMBA /118 /2023 () //
83	CRLMC/0005060/2023	BASANTA KUMAR DASH VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /149 /2008 () //
84	CRLMC/0005061/2023	DHIRENDRA KUMAR JENA VS STATE OF ODISHA	JAYDEEP PAL VS	JHARSUGUDA /116 /2018 () //
85	CRLMC/0005062/2023	PRAMOD PATRA VS ENFORCEMENT DIRECTORATE (GOVT. OF INDIA)	JAYDEEP PAL VS	//0 () //
86	CRLMC/0005063/2023	BIJAY KUMAR AGARWALA VS BIKASH CHANDRA SETHI	JAGAJIBAN PRADHAN VS	//0 () //
87	CRLMC/0005064/2023	SANTOSH KUMAR SWAIN VS SUSMITA SWAIN	DEEPANKAR PANIGRAHY VS	//0 () //
88	CRLMP/0002257/2023	ISRAT BIBI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	//0 () //
89	CRLMP/0002258/2023	SURENDRA NARAYAN RATH VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 () //
90	CRLMP/0002259/2023	UMAKANTA PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	//0 () //
91	CRLMP/0002260/2023	UTSA PATTNAIK	SOUMYA MISHRA	//0



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		VS	VS	()
92	CRLMP/0002261/2023	ARJAB JENA NIRAKAR DAS	SARADA PRASAD DASH	// / /0
		VS	VS	()
93	CRLMP/0002262/2023	STATE OF ODISHA KARTIK CHANDRA DASH	ASMIYA RANJAN MAJHI	// / /0
		VS	VS	()
94	CRLMP/0002263/2023	SUPERINTENDENT OF POLICE, JAGATSINGHPUR ARUPA BEHERA	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
95	CRLREV/0000615/2023	STATE OF ODISHA ROHIT KATTA @ ASMIT	SAPAN KUMAR LENKA	// SPECIAL CRIME UNIT /9 /2023
		VS	VS	()
96	FAO/0000510/2023	STATE OF ODISHA M.C. OF JAYA BHARATI HIGH SCHOOL, ALIGANDA	DURGESH NARAYAN RATH	// / /0
		VS	VS	()
97	MATA/0000398/2023	STATE OF ODISHA M. JAY KUMAR BABU	GOPINATH MISHRA	// / /0
		VS	VS	()
98	MATA/0000399/2023	SUJATA KUMARI SAHU BASUDEV PANI	BHAGABAN MOHANTY	// / /0
		VS	VS	()
99	RSA/0000484/2023	SUBHADA PRIYADARSINI RATHA PAPALA KALYANI	RABINDRA NATH PRUSTY	// / /0
		VS	VS	()
100	RVWPET/0000442/2023	NAGALA PALLI JAYALAXMI @ PAPALA JAYAMMA GIRIJA TANDI	JAYADEBA BEHERA	// / /0
		VS	VS	()
101	RVWPET/0000443/2023	BISHNU SUNA STATE OF ODISHA	ARNAV BEHERA,A.S.C	// / /0
		VS	VS	()
102	WA/0002813/2023	KADAMBINI SETHIA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	// / /0
		VS	VS	()

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103	WA/0002814/2023	GIRISH CHANDRA PRADHAN STATE OF ODISHA VS	SHAKTI PRASAD PANDA, A.G.A. VS	// // ()
104	WA/0002815/2023	HARI SHANKAR PRADHAN PRINCIPAL SECRETARY, WORKS DEPTT. VS	LALATENDU SAMANTARAY, A.G.A. VS	// // ()
105	WA/0002816/2023	CHAITANYA CHANDRA BEHERA SMRUTIREKHA SATAPATHY VS	PRINOY MOHANTY VS	// // ()
106	WA/0002817/2023	STATE OF ODISHA STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // ()
107	WA/0002818/2023	SURAJ KUMAR SWAIN MAMINA MISHRA VS	SATYABRATA MOHANTY VS	// // ()
108	WP(C)/0037679/2023	STATE OF ODISHA BINODINI INFRASTRUCTRE PVT. LTD., KALAHANDIPRABODHA CHANDRA NAYAK VS	VS	// // ()
109	WP(C)/0037680/2023	STATE OF ODISHA KALIKA JENA VS	RAMESH CHANDRA SWAIN VS	// // ()
110	WP(C)/0037681/2023	STATE OF ODISHA GANESH CHANDRA SAHU VS	SATYABRATA SENAPATI VS	// // ()
111	WP(C)/0037682/2023	STATE OF ODISHA USHAMANJARI SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
112	WP(C)/0037683/2023	STATE OF ORISSA ASHOK KUMAR PATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
113	WP(C)/0037684/2023	STATE OF ORISSA SURYAMANI NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ORISSA		//

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114	WP(C)/0037685/2023	NARENDRA MOHARANA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
115	WP(C)/0037686/2023	M/S. RNBS INFRA ENTERPRISES JV., WEST BENGAL VS SOUTH EASTERN RAILWAYS, WEST BENGAL	SUBHASIS PANDA VS	// 0 //
116	WP(C)/0037687/2023	RAJ KISHORE DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
117	WP(C)/0037688/2023	SK.KAMALUDDIN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
118	WP(C)/0037689/2023	KARTIKA CHANDRA PRAHARAJ VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	WP(C)/0037690/2023	CHAKRADHAR BISWAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
120	WP(C)/0037691/2023	RABINDRA KUMAR MALIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
121	WP(C)/0037692/2023	M/S CMRGS RIDRA JV., BALASORE VS SOUTH EASTERN RAILWAYS, WEST BANGAL	SUBHASIS PANDA VS	// 0 //
122	WP(C)/0037693/2023	BIPIN BEURA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// 0 //
123	WP(C)/0037694/2023	ZAKIYA SULTANA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
124	WP(C)/0037695/2023	D. RAJU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
125	WP(C)/0037696/2023	BHUBANESWAR COLLEGE OF PHARMACY, NARSINGPUR VS	ANIL KUMAR DAS VS	// 0 //

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		VS	VS	0
		STATE OF ORISSA		//
126	WP(C)/0037697/2023	KISHOR KUMAR PATRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0037698/2023	BISWA MOHAN MOHANTY	PITAMBAR ACHARYA	//
		VS	VS	0
		REGIONAL PASSPORT OFFICER, BBSR		//
128	WP(C)/0037699/2023	JYOTIRMAYEE GAAN	SANAT KUMAR DAS	//
		VS	VS	0
		SUSIL KUMAR CHAND		//
129	WP(C)/0037700/2023	PARTHA BEHERA	SAMBEET PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0037701/2023	BASANTA KUMAR BEHERA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		JYOTSNA RANI BEHERA		//
131	WP(C)/0037702/2023	UPENDRA MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0037703/2023	RAJENDRA KUMAR PANDA	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0037704/2023	CHANDRA MOHAN MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0037705/2023	PRATYUSH KUMAR SWAIN	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		COMMNR. CONSOLIDATION, BBSR		//
135	WP(C)/0037706/2023	BIMAL PRASAD MISHRA	SAROJA KANTA MANDAL	//
		VS	VS	0
		THE D.G. OF POLICE, CUTTACK		//
136	WP(C)/0037707/2023	GANESH CHANDRA MALLICK	KRISHNA CHANDRA SAHU	//
		VS	VS	0

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137	WP(C)/0037708/2023	STATE OF ODISHA HRUDANANDA RAY VS	PRAKASH KUMAR MISHRA VS	// // ()
138	WP(C)/0037709/2023	STATE OF ODISHA PRADIPTA KUMAR CHHATOI VS	KRISHNA CHANDRA SAHU VS	// // ()
139	WP(C)/0037710/2023	STATE OF ODISHA MAGI BEHERA VS	PRAKASH KUMAR MISHRA VS	// // ()
140	WP(C)/0037711/2023	STATE OF ODISHA HALU MALLICK VS	KRISHNA CHANDRA SAHU VS	// // ()
141	WP(C)/0037712/2023	STATE OF ODISHA RINA MALIK VS	LAMBODOR ACHARI VS	// // ()
142	WP(C)/0037713/2023	THE MANAGING CLAIMS, LIC OF INDIA, MAHARASTRA M/S. KUKUMINA CONSTRUCTIONS PVT. LTD, BBSR BIGYAN KUMAR SHARMA VS		// // ()
143	WP(C)/0037714/2023	STATE OF ODISHA RITARANI SWAIN VS	BANSHIDHAR SATAPATHY VS	// // ()
144	WP(C)/0037715/2023	STATE OF ODISHA PRABHATI MALLIK VS	DEEPAK KUMAR SAHOO VS	// // ()
145	WP(C)/0037716/2023	STATE OF ODISHA MANMOHAN SAHOO VS	ANJAN KUMAR BISWAL VS	// // ()
146	WP(C)/0037717/2023	STATE OF ODISHA HARIPRIYA DAS VS	BANSHIDHAR SATAPATHY VS	// // ()
147	WP(C)/0037718/2023	STATE OF ODISHA M/S. JALARAM TRANSPORT, ANGUL VS MCL, SAMBALPUR	AVIJIT PATNAIK VS	// // () //

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148	WP(C)0037719/2023	PARAMANANDA SAHU VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
149	WP(C)0037720/2023	SANDEEP YADAV @ YADAV SANDEEP GANESH VS UNION OF INDIA	TUSHAR RANJAN MOHANTY VS	// 0 //
150	WP(C)0037721/2023	RATHU @ RATHURAM SAGARIA VS THE SPECIAL LAND ACQUISITION OFFICER, NUAPADA	BHOJARAJ SETH VS	// 0 //
151	WP(C)0037722/2023	RATHU @ RATHURAM SAGARIA VS THE SPECIAL LAND ACQUISITION OFFICER, NUAPADA	BHOJARAJ SETH VS	// 0 //
152	WP(C)0037723/2023	MATHAMANI DHARUA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
153	WP(C)0037724/2023	KANAKA PADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
154	WP(C)0037725/2023	TIKESWAR PRADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
155	WP(C)0037726/2023	GOBINDA CHANDRA SAHANI VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// 0 //
156	WP(C)0037727/2023	SURENDRA KUMAR TIADI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
157	WP(C)0037728/2023	PREMCHAND SAHANI VS STATE OF ODISHA	SATYARANJAN MOHAPATRA VS	// 0 //
158	WP(C)0037729/2023	KANHU CHARAN PANIGRAHI VS STATE OF ODSHA	DINESH PANDA VS	// 0 //
159	WP(C)0037730/2023	HATIJHURI GRAM PANCHAYAT, HATIJHURI	NIRANJAN LENKA	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0037731/2023	SRINIBAS NAYAK	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0037732/2023	SANTOSH KUMAR JENA	AMITABH MISHRA	//
		VS	VS	0
		DISTRICT COLLECTOR, BALANGIR		//
162	WP(C)/0037733/2023	JYOTSHNA PANDA	AMITABH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0037734/2023	HRUSIKESH BARIK	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0037735/2023	BUDHUNI SING	HIMANSHU SEKHAR PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
165	WP(C)/0037736/2023	SAROJINI HANSDAH	HIMANSHU SEKHAR PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
166	WP(C)/0037737/2023	SABITA RANI MOHANTY	HIMANSHU SEKHAR PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
167	WP(C)/0037738/2023	MOUSUMI NAYAK	HIMANSHU SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0037739/2023	CHOLAGANAGA BISOI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0037740/2023	UDAYANATH CHOUDHURY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0037741/2023	PADMALOCHAN SINGH	KAUSHIK SWAIN	//
		VS	VS	0

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171	WP(C)/0037742/2023	STATE OF ODISHA SUSANTA KUMAR PARIDA VS	CHITTA RANJAN SAHU VS	// // ()
172	WP(C)/0037743/2023	STATE OF ODISHA KELUCHARAN MAHAPATRA VS	BRAJA KISHOR PANDA VS	// // ()
173	WP(C)/0037744/2023	STATE OF ODISHA PRADEEP KUMAR PANDA VS	KAUSHIK SWAIN VS	// // ()
174	WP(C)/0037745/2023	STATE OF ODISHA MAHANTA SUKHRAM DAS VS	PADMA CHARAN KAR VS	// // ()
175	WP(C)/0037746/2023	COMMISSIONER, ENDOWMENT, BBSR DR. KAMAL PRASAD MOHANTY VS	RAMESH CHANDRA ROUT VS	// // ()
176	WP(C)/0037747/2023	STATE OF ODISHA BASUDEV PRADHAN VS	BRAJA KISHOR PANDA VS	// // ()
177	WP(C)/0037748/2023	STATE OF ODISHA RABINDRA KUMAR MISHRA VS	KAUSHIK SWAIN VS	// // ()
178	WP(C)/0037749/2023	STATE OF ODISHA ANANDA BARIK VS	BRAJA KISHOR PANDA VS	// // ()
179	WP(C)/0037750/2023	STATE OF ODISHA DEEPAK KUMAR SAHU VS	KAUSHIK SWAIN VS	// // ()
180	WP(C)/0037751/2023	STATE OF ODISHA M/S. APPLASWAMI SETHI VS	KSHIROD KUMAR SAHOO VS	// // ()
181	WP(C)/0037752/2023	JOINT COMMISSIONER OF STATE TAX (APPEAL),CT AND GST TERRITORIAL RANGE, BHUBANESWAR SANATAN DASH VS	KARUNAKAR RATH VS	// // ()
		STATE OF ODISHA		//



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182	WP(C)/0037753/2023	PRABASI BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
183	WP(C)/0037754/2023	KISHORE KUMAR MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
184	WP(C)/0037755/2023	PRADIP KUMAR PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
185	WP(C)/0037756/2023	GOPINATH SAHOO VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
186	WP(C)/0037757/2023	SAFIL KUMAR PRADHAN VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
187	WP(C)/0037758/2023	TIPU HEMBRAM VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
188	WP(C)/0037759/2023	DR. RABINARAYAN SAMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
189	WP(C)/0037760/2023	B. JAGADISH KUMAR VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
190	WP(C)/0037761/2023	HARIBANDHU GATAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
191	WP(C)/0037762/2023	HARI GOUDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
192	WP(C)/0037763/2023	MANGAL SINGH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
193	WP(C)/0037764/2023	BISWANATH TRIPATHY	KAUSHIK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0037765/2023	LAXMIDHAR SAHOO	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0037766/2023	SUNIL KUMAR LENKA	SHASHI BHUSAN JENA	//
		VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR, BBSR		//
196	WP(C)/0037767/2023	MADHUSUDAN NALA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0037768/2023	MURALIDHAR MISHRA	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0
		CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION,PURI		//
198	WP(C)/0037769/2023	RAMA CHANDRA SAHOO	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0037770/2023	PRAFULLA KUMAR HARICHANDAN	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0037771/2023	SATYABHAMA SAHOO	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0037772/2023	SUMITRA SATAPATHY	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0037773/2023	GHANASHYAM GOCHI	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0037774/2023	RABIN BISWAL	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0037775/2023	KARUNAKAR PARABHUE	BIDYADHAR PRADHAN	//
		VS	VS	0

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205	WP(C)/0037776/2023	STATE OF ODISHA SNEHALATA MISHRA VS	SRIDHAR RATH VS	// // ()
206	WP(C)/0037777/2023	STATE OF ODISHA RAMESH KUMAR PANDA VS	SAIBRATA RATH VS	// // ()
207	WP(C)/0037778/2023	STATE OF ODISHA LIPIKA MOHANTY VS	SAIBRATA RATH VS	// // ()
208	WP(C)/0037779/2023	STATE OF ODISHA MANASI MADHUHASINI MISHRA VS	ANANGA KUMAR OTTA VS	// // ()
209	WP(C)/0037780/2023	STATE OF ODISHA SANJUKTA SATAPATHY VS	ANANGA KUMAR OTTA VS	// // ()
210	WP(C)/0037781/2023	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	SAIBRATA RATH VS	// // ()
211	WP(C)/0037782/2023	STATE OF ODISHA M/S. APPLASWAMI SETHI VS	KSHIROD KUMAR SAHOO VS	// // ()
212	WP(C)/0037783/2023	JOINT COMMISSIONER OF STATE TAX (APPEAL) M/S JAY DURGA ENZYMATI P LTD., CUTTACK VS	RAKESH BEHERA VS	// // ()
213	WP(C)/0037784/2023	STATE OF ODISHA LUSY MOHAPATRA VS	NISHIKANT MISHRA VS	// // ()
214	WP(C)/0037785/2023	UNION OF INDIA M.S. ODISHA ENERGY DISTRIBUTION AND CONSTRUCTION AUTHORITY, BBSR VS	SOMNATH MISHRA VS	// // ()
215	WP(C)/0037786/2023	DY. DIRECTOR (REVENUE), ESI, BBSR M/S MANPREET ENGINEERING AND CONSTRUCTION, CUTTACK VS	CHITRAN PARIDA VS	// // ()
		CENTRAL BOARD OF DIRECT TAXES, DELHI		//

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216	WP(C)/0037787/2023	DEWADUTTA DHAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
217	WP(C)/0037788/2023	RIMA @ REEMA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
218	WP(C)/0037789/2023	GOPINATH MOHANTI @ MOHANTY VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
219	WP(C)/0037790/2023	ANJANA SHUKLA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// 0 //
220	WP(C)/0037791/2023	JYOTI RANJAN PRADHAN VS SUBHASHREE PATNAIK	AKSHAYA KUMAR NAYAK VS	// 0 //
221	WP(C)/0037792/2023	AJAYA KUMAR MISHRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
222	WP(C)/0037793/2023	PRIYABRATA DASH VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
223	WP(C)/0037794/2023	SUSHANTA KUMAR MALLICK VS STATE OF ODISHA	PRIYARANJAN MISHRA VS	// 0 //
224	WP(C)/0037795/2023	AKHILA KUMAR ROUTH VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //
225	WP(C)/0037796/2023	SARAT KUMAR BHAL VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //
226	WP(C)/0037797/2023	PRASADINI MOHANTY VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //
227	WP(C)/0037798/2023	RUDRAPRASAD DHAL	NIHAR RANJAN MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0037799/2023	PRABHAT KUMAR PARIDA	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0037800/2023	PURNA CHANDRA CHOUDHURY	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0037801/2023	ASIMA MISHRA	PRIYARANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0037802/2023	RAMESH SENAPATI	PRIYARANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0037803/2023	DAMODAR RATHA	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0037804/2023	RAMESH SENAPATI	PRIYARANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0037805/2023	CHARAN SWAIN	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0037806/2023	RANJITA SAHU	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0037807/2023	BAIDYANATH SAHU	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0037808/2023	SANJIT KUMAR PATTANAYAK	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0037809/2023	M. SABITRI @ M. SABITRI PATRA	ASHOK KUMAR SWAIN I	//
		VS	VS	0

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239	ABLAPL/0013515/2023	ADDITIONAL COMMNER OF SURVEY SETTLEMENT AND CONSOLIDATION, GANJAM AMBALU @ AJIT NAYAK VS STATE OF ODISHA	PRIYADARSAN PATRNAIK VS	// PURI TOWN /409 /2023 ()
240	ABLAPL/0013516/2023	AJAYA PRADHAN VS STATE OF ODISHA	KHIROD CHANDRA NAYAK VS	// DHENKANAL TOWN /803 /2023 ()
241	ABLAPL/0013517/2023	PURNA CHANDRA BEHERA VS STATE OF ODISHA	NIRMAL KUMAR PANDA VS	// OUPADA /108 /2023 ()
242	ABLAPL/0013518/2023	MANAS RANJAN PRADHAN VS STATE OF ODISHA	PREETAM MISHRA VS	// BOUDH /396 /2023 ()
243	ABLAPL/0013519/2023	KUNJA PARIDA @ KUNJA BIHARI PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BINJHARPUR /184 /1993 S.D.J.M.,JAJPUR(Jajapur ) GR/0000877/1993
244	ABLAPL/0013520/2023	ARNAPURNA BARIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// RAIBANIA /47 /2023 ()
245	ABLAPL/0013521/2023	KRUSNA BADANAYAKA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// MACHHKUND /35 /2023 ()
246	ABLAPL/0013522/2023	RAM SINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// NAWAPARA /29 /2023 ()
247	ABLAPL/0013523/2023	SATYABRAT BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// BARAMBA /119 /2023 ()
248	ABLAPL/0013524/2023	MANTU NAIK @ MANTW NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BELLAGUNTHA /313 /2023 ()
249	ABLAPL/0013525/2023	PANCHANAN JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// / /0 ()

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250	ABLAPL/0013526/2023	SURENDRA PRASAD SAHU @ SURENDRA SAHU VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR SADAR /293 /2023 () //
251	ABLAPL/0013527/2023	BINAYA NANDA @ BILIAM NANDA @ BENIUM NANDA VS STATE OF ODISHA	ANANDRA NARAYAN ROUT VS	BARGARH RURAL /200 /2023 () //
252	ABLAPL/0013528/2023	BASU @ BASUDEB MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /230 /2023 () //
253	ABLAPL/0013529/2023	BINA @ BINOD BIHARI SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /493 /2023 () //
254	ABLAPL/0013530/2023	MAHADEV PADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur ) 2(B)CC/000002/2022
255	ABLAPL/0013531/2023	PAPU SAHANI @ PAPPU SAHNI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	CAPITAL P.S. /347 /2023 () //
256	ABLAPL/0013532/2023	ACHYUT MALLIK @ ARCHHUT MALLIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /250 /2023 () //
257	ABLAPL/0013533/2023	SUBASH BAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /250 /2023 () //
258	ABLAPL/0013534/2023	MUKESH KUMAR JAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /340 /2020 () //
259	ABLAPL/0013535/2023	MOHAMMED SHAMIM HASAN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	/ /0 () //
260	ABLAPL/0013536/2023	DHARANIDHAR BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 () //
261	ABLAPL/0013537/2023	CHINTAMANI NAIK @ TUKUNA	MANORANJAN MUDULI	/ /0

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		VS	VS	()
262	ABLAPL/0013538/2023	STATE OF ODISHA UTKAL BEHERA @ SUKUTA	PRASANT KUMAR BARIK	// /0
		VS	VS	()
263	ABLAPL/0013539/2023	STATE OF ODISHA SUDAM MALLIK	JAYANTA KUMAR MAJHI	// SINGLA /209 /2023
		VS	VS	()
264	ABLAPL/0013540/2023	STATE OF ODISHA TAPAN GIRI	JAYANTA KUMAR MAJHI	// MADHUPATNA /174 /2022
		VS	VS	()
265	ABLAPL/0013541/2023	STATE OF ODISHA TAPAN GHADEI @ PAPU	PRADEEPTA KUMAR BEHERA	// ATHGARH /133 /2022
		VS	VS	()
266	ABLAPL/0013542/2023	STATE OF ODISHA SIBA PRADHAN @ SIBARAM PRADHAN	SANTOSH KUMAR MAHANTY	// CHANDRAPUR /60 /2023
		VS	VS	()
267	ABLAPL/0013543/2023	STATE OF ODISHA DASRATH BAG	UMA CHARAN MISHRA	// BELPARA /295 /2023
		VS	VS	()
268	ABLAPL/0013544/2023	STATE OF ODISHA ANAMA CHARANA BEHERA	DEBASNAN DAS	// KRUSHANANDAPUR /92 /2023
		VS	VS	()
269	ABLAPL/0013545/2023	STATE OF ODISHA UPENDRA BISOI @ RUPENDRA BISOI	TARA PRASAD MOHAPATRA	// TALABANIA /101 /2023
		VS	VS	()
270	ABLAPL/0013546/2023	STATE OF ODISHA ABHIMANYU DALEI	TARA PRASAD MOHAPATRA	// KRUSHNA PRASAD /54 /2023
		VS	VS	()
271	ABLAPL/0013547/2023	STATE OF ODISHA BACHU @ CHINMAYEE MAITY	KHUSBU PANIGRAHI	// MARINE PS AT BALARAMGADI /39 /2023
		VS	VS	()
272	ABLAPL/0013548/2023	STATE OF ODISHA BIKRAM DALEI	TARA PRASAD MOHAPATRA	// CAPITAL P.S. /624 /2023
		VS	VS	()



**ORISSA HIGH COURT****FILING REPORT AS ON :16/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	ABLAPL/0013549/2023	STATE OF ODISHA SABYASACHI MOHAPATRA VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /292 /2023 ()
274	ABLAPL/0013550/2023	STATE OF ODISHA BISWARANJAN SAMAL @ PAPU VS	PRAVASH CHANDRA JENA VS	// SALIPUR /329 /2023 ()
275	ABLAPL/0013551/2023	STATE OF ODISHA SANTOSH ROUT VS	PRAVASH CHANDRA JENA VS	// KHUNTUNI /32 /2023 ()
276	ABLAPL/0013552/2023	STATE OF ODISHA PRAMOD BHOL VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /247 /2023 ()
277	ABLAPL/0013553/2023	STATE OF ODISHA SAMBIT KUMAR KHUNTIA VS	CHANDANA MISHRA VS	// / /0 ()
278	ABLAPL/0013554/2023	UNION OF INDIA MITHILESH YADAV VS	LAXMINARAYAN PATEL VS	// BANHARPALI /199 /2023 ()
279	ABLAPL/0013555/2023	STATE OF ODISHA BLESAN SUNANI VS	JIBAN RANJAN DASH VS	// JAIPATNA /250 /2023 ()
280	ABLAPL/0013556/2023	STATE OF ODISHA MANGULI CHARAN MOHANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// KUDANAGARI /353 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :16/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	25/2023 OJC/14411/2001	SIDDHA BHAIRAVI-MP	M/S. N.C.PANIGRAHI
2	154/2023 ITA/89/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1,KHURDA-MP	MISHAR KANTI SATAPATHY,SR.S.C(I.T)
3	155/2023 ITA/90/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1,BHUBANESHWAR-MP	MISHAR KANTI SATAPATHY,SR.S.C(I.T)
4	156/2023 ITA/91/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1,BHUBANESHWAR-MP	MISHAR KANTI SATAPATHY,SR.S.C(I.T)
5	265/2023 SA/103/1998	ACHYUTA-MP	M/S.S.K.SAHOO,M/S.SANATAN DAS
6	339/2023 CRLMP/1684/2023	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
7	361/2023 CMAPL/450/2023	UMA SHANKAR MISHRA-MP	JYOTI RANJAN KAR
8	409/2023 TRP(C)/387/2023	AISWORYA DEBANATH @ BEPARI-MP	ASHOK KUMAR SAHOO
9	410/2023 MATA/86/2022	PADMALAYA DASH-MP	TANMAY MISHRA
10	470/2023 RVWPET/442/2023	GIRIJA TANDI-MP	JAYADEBA BEHERA
11	471/2023 RVWPET/443/2023	STATE OF ODISHA-MP	ARNAV BEHERA,A.S.C
12	942/2023 FAO/465/2023	DIVL. MANAGER, M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
13	943/2023 FAO/465/2023	DIVL. MANAGER, M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
14	944/2023 FAO/501/2023	MANAGER, TP CELL, M/S. NATIONAL INSURANCE CO. LTD.-MP	BJOU.DASMOHPATRA
15	945/2023 FAO/110/2016	PURNA CH.BEHERA-MP	M/S.SAMIR KU.MISHRA
16	946/2023 FAO/110/2016	PURNA CH.BEHERA-MP	M/S.SAMIR KU.MISHRA
17	947/2023 FAO/110/2016	PURNA CH.BEHERA-MP	M/S.SAMIR KU.MISHRA
18	948/2023 FAO/510/2023	M.C. OF JAYA BHARATI HIGH SCHOOL, ALIGANDA-MP	DURGESH NARAYAN RATH
19	1356/2023 RSA/483/2023	S.D.O, ELECTRICALS, SOUTHCO, NOW TPSODL, SHERAGANANDA-MP	ANANDYA KUMAR MISHRA
20	1375/2023 CMP/679/2023	SANJULATA DAS-MP	DWARIKA PRASAD MOHANTY
21	1376/2023 CMP/1432/2023	JYOSHNA MISHRA-MP	NIRANJAN PRASAD PATRA
22	1377/2023 CMP/916/2023	SHAKUNTALA JENA-MP	
23	1996/2023 MACA/842/2023	MAGMA HDI GENERAL INSURANCE COMPANY LTD.-MP	G.P. DUTTA
24	1997/2023 MACA/1110/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD.-MP	BJOU.DASMOHPATRA
25	1998/2023 MACA/1111/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD.-MP	BJOU.DASMOHPATRA
26	1999/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD.-MP	BJOU.DASMOHPATRA

27	MACA/1112/2023 2000/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD.-MP	BHOODAN MOHAPATRA
28	MACA/1113/2023 2001/2023	BABAJI KAA NR-MP	BIRANCHI NARAYAN RATH
29	MACA/1106/2023 2002/2023	THE D.M., TATA AIG G.I. CO. LTD.-MP	RIMJHIMBALA PATI
30	MACA/929/2023 2003/2023	GOVT. OF ODISHA-MP	
31	MACA/544/2018 2434/2023	CHINTAMANI KODAMASINGH-MP	
32	ABLAPL/9541/2023 2435/2023	SATURA @ SATRUGHAN MALLIK-MP	
33	ABLAPL/6102/2023 2436/2023	TANKADHAR NAIK-MP	
34	ABLAPL/10897/2023 2437/2023	JNANA RANJAN DAS @ JNONA-MP	
35	ABLAPL/10943/2023 2438/2023	BASUDEV SAHOO @ DILU-MP	
36	ABLAPL/11424/2023 2439/2023	RUNUBALA JENA-MP	JAYANTA KUMAR MAJHI
37	ABLAPL/4815/2022 2440/2023	ABHIMANYU PRADHAN-MP	AMRITA MISHRA
38	ABLAPL/1725/2023 2441/2023	GANGADHAR MISHRA-MP	
39	ABLAPL/11875/2023 2442/2023	ANJAN KUMAR JENA-MP	JAYANTA KUMAR MOHANTY
40	ABLAPL/9729/2023 2783/2023	MAHENDRA ORAM-MP	RAJJEET ROY
41	CRLA/1247/2023 2784/2023	MAHENDRA ORAM-MP	RAJJEET ROY
42	CRLA/1247/2023 2785/2023	RAMA KRUSHNA BEHERA-MP	SATYABRATA MOHANTY
43	CRLA/1248/2023 2786/2023	RAMA KRUSHNA BEHERA-MP	SATYABRATA MOHANTY
44	CRLA/1248/2023 2787/2023	KAMESWAR NAHAK@NAYAK-MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,MP
45	CRLA/527/2017 2788/2023	JATA @ SANATAN HESSA-MP	PARSURAM DAS
46	CRLA/389/2020 2789/2023	DIPTI RANJAN PATTNAIK@NAYAK-MP	SAMIR KUMAR MISHRA
47	CRLA/468/2021 2790/2023	NILU @ TAPAN KUMAR SAHOO-MP	SUDEEP KUMAR SARANGI
48	CRLA/1249/2023 2791/2023	NILU @ TAPAN KUMAR SAHOO-MP	SUDEEP KUMAR SARANGI
49	CRLA/1249/2023 2792/2023	BHARAT AHIRWAR @ BHARAT SINGH AHIRWAR-MP	JANAKI KANTA MAHAPATRA
50	CRLA/1250/2023 2793/2023	BHARAT AHIRWAR @ BHARAT SINGH AHIRWAR-MP	JANAKI KANTA MAHAPATRA
51	CRLA/1250/2023 2794/2023	BHARAT AHIRWAR @ BHARAT SINGH AHIRWAR-MP	JANAKI KANTA MAHAPATRA
52	CRLA/1250/2023 2795/2023	ARAVINDRA AHIRWAR-MP	JANAKI KANTA MAHAPATRA
53	CRLA/1251/2023 2796/2023	ARAVINDRA AHIRWAR-MP	JANAKI KANTA MAHAPATRA
54	CRLA/1251/2023 2797/2023	ARAVINDRA AHIRWAR-MP	JANAKI KANTA MAHAPATRA
55	CRLA/1251/2023 3424/2023	NARENDRA SUNA@NAREN-MP	
56	CRLMC/4734/2023 3425/2023	FUKU @ AKSHAYA KUMAR PANDA-MP	SATYAJIT MUKHERJEE
57	CRLMC/5055/2023 3426/2023	BHABISWAR SAHOO-MP	AMITAV TRIPATHY
	CRLMC/4101/2022		

58	3427/2023 CRLMC/5058/2023	JILAN@DHILAN KUMAR PRADHAN-MP	SUSANTA KUMAR LENKA
59	3428/2023 CRLMC/2939/2022	SHYAM SUNDAR BEHERA-MP	RAGHUNATH DAS MOHAPATRA
60	3429/2023 CRLMC/5061/2023	DHIRENDRA KUMAR JENA-MP	JAYDEEP PAL
61	3430/2023 CRLMC/5062/2023	PRAMOD PATRA-MP	JAYDEEP PAL
62	3431/2023 CRLMC/5063/2023	BIJAY KUMAR AGARWALA-MP	JAGAJIBAN PRADHAN
63	8218/2023 WA/2813/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
64	8219/2023 WA/2813/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
65	8220/2023 WA/2813/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
66	8221/2023 WA/2814/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
67	8222/2023 WA/2814/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
68	8223/2023 WA/2814/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
69	8224/2023 WA/2815/2023	PRINCIPAL SECRETARY, WORKS DEPTT.-MP	LALATENDU SAMANTARAY,A.G.A
70	8225/2023 WA/2815/2023	PRINCIPAL SECRETARY, WORKS DEPTT.-MP	LALATENDU SAMANTARAY,A.G.A
71	8226/2023 WA/2815/2023	PRINCIPAL SECRETARY, WORKS DEPTT.-MP	LALATENDU SAMANTARAY,A.G.A
72	8227/2023 WA/2816/2023	SMRUTIREKHA SATAPATHY-MP	PRONOY MOHANTY
73	8228/2023 WA/2817/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
74	8229/2023 WA/2817/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
75	8230/2023 WA/2817/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
76	8231/2023 WA/2818/2023	MAMINA MISHRA-MP	SATYABRATA MOHANTY
77	18203/2023 WP(C)/37679/2023	BINODINI INFRASTRUCTRE PVT. LTD., KALAHANDI-MP	PRABODHA CHANDRA NAYAK
78	18204/2023 WP(C)/37681/2023	GANESH CHANDRA SAHU-MP	SATYABRATA SENAPATI
79	18205/2023 WP(C)/37686/2023	M/S. RNBS INFRA ENTERPRISES JV., WEST BENGAL-MP	SUBHASIS PANDA
80	18206/2023 WP(C)/36005/2023	MAMATA DAS-MP	PRAVASH CHANDRA JENA
81	18207/2023 WP(C)/37692/2023	M/S CMRGS RIDRA JV., BALASORE-MP	SUBHASIS PANDA
82	18208/2023 WP(C)/37693/2023	BIPIN BEURA-MP	ARUN KUMAR NAYAK
83	18209/2023 WP(C)/37696/2023	BHUBANESWAR COLLEGE OF PHARMACY, NARSINGHPUR-MP	PRANAV RANJAN SETHI
84	18210/2023 WP(C)/37698/2023	BISWA MOHAN MOHANTY-MP	PITAMBAR ACHARYA
85	18211/2023 WP(C)/37699/2023	JYOTIRMAYEE GAAN-MP	SANAT KUMAR DAS
86	18212/2023 WP(C)/27073/2023	BHARAT CHARAN MOHANTY-MP	
87	18213/2023 WP(C)/37700/2023	PARTHA BEHERA-MP	SAMBEET PATTANAYAK
88	18214/2023 WP(C)/37701/2023	BASANTA KUMAR BEHERA-MP	ARJUNA CHARANA BEHERA
89	18215/2023	PANDIT KUMAR BISIMAJHI-MP	PRASANTA KUMAR JENA

90	WP(C)/31239/2023 18216/2023	HRUDANANDA RAY-MP	PRAKASH KUMAR MISHRA
91	WP(C)/37708/2023 18217/2023	MAGI BEHERA-MP	PRAKASH KUMAR MISHRA
92	WP(C)/37710/2023 18218/2023	BISWAJIT PANIGRAHI-MP	
93	WP(C)/27484/2022 18219/2023	M/S. JALARAM TRANSPORT, ANGUL-MP	AVIJIT PATNAIK
94	WP(C)/37718/2023 18220/2023	SANDEEP YADAV @ YADAV SANDEEP GANESH-MP	TUSHAR RANJAN MOHANTY
95	WP(C)/37720/2023 18221/2023	SANDEEP YADAV @ YADAV SANDEEP GANESH-MP	TUSHAR RANJAN MOHANTY
96	WP(C)/37720/2023 18222/2023	SANDEEP YADAV @ YADAV SANDEEP GANESH-MP	TUSHAR RANJAN MOHANTY
97	WP(C)/37720/2023 18223/2023	UDHABA PADHIARY-MP	BHABANI SANKAR TRIPATHY (1)
98	WP(C)/27141/2023 18224/2023	GOBINDA CHANDRA SAHANI-MP	SATYA RANJAN MOHAPATRA
99	WP(C)/37726/2023 18225/2023	GOBINDA CHANDRA SAHANI-MP	SATYA RANJAN MOHAPATRA
100	WP(C)/37726/2023 18226/2023	RAKESH KUMAR BHUJBAL-MP	NIRANJAN LENKA
101	WP(C)/7689/2023 18227/2023	DEBASIS ROUT-MP	M/S.G.K.MISHRA
102	WP(C)/14676/2013 18228/2023	PREMCHAND SAHANI-MP	SATYA RANJAN MOHAPATRA
103	WP(C)/37728/2023 18229/2023	HATIJHURI GRAM PANCHAYAT, HATIJHURI-MP	NIRANJAN LENKA
104	WP(C)/37730/2023 18230/2023	SRINIBAS NAYAK-MP	SATYA RANJAN MOHAPATRA
105	WP(C)/37731/2023 18231/2023	PREMCHAND SAHANI-MP	SATYA RANJAN MOHAPATRA
106	WP(C)/37728/2023 18232/2023	SANTOSH KUMAR JENA-MP	AMITABH MISHRA
107	WP(C)/37732/2023 18233/2023	SRINIBAS NAYAK-MP	SATYA RANJAN MOHAPATRA
108	WP(C)/37731/2023 18234/2023	HRUSIKESH BARIK-MP	SATYARANJAN MOHAPATRA
109	WP(C)/37734/2023 18235/2023	HRUSIKESH BARIK-MP	SATYARANJAN MOHAPATRA
110	WP(C)/37734/2023 18236/2023	JYOTSHNA PANDA-MP	AMITABH MISHRA
111	WP(C)/37733/2023 18237/2023	MOUSUMI NAYAK-MP	HIMANSHU SEKHAR PANDA
112	WP(C)/37738/2023 18238/2023	DR. KAMAL PRASAD MOHANTY-MP	RAMESH CHANDRA ROUT
113	WP(C)/37746/2023 18239/2023	SAFIL KUMAR PRADHAN-MP	SRIDHAR RATH
114	WP(C)/37757/2023 18240/2023	M/S. APPLASWAMI SETHI-MP	KSHIROD KUMAR SAHOO
115	WP(C)/37751/2023 18241/2023	SUNIL KUMAR LENKA-MP	SHASHI BHUSAN JENA
116	WP(C)/37766/2023 18242/2023	LAXMIDHAR SAHOO-MP	LAXMI NARAYAN PATEL
117	WP(C)/37765/2023 18243/2023	RAMA CHANDRA SAHOO-MP	LAXMI NARAYAN PATEL
118	WP(C)/37769/2023 18244/2023	PRAFULLA KUMAR HARICHANDAN-MP	SAIBRATA RATH
119	WP(C)/37770/2023 18245/2023	SATYABHAMA SAHOO-MP	SAIBRATA RATH
120	WP(C)/37771/2023 18246/2023	GHANASHYAM GOCHI-MP	SAIBRATA RATH
	WP(C)/37773/2023		

121	18247/2023 WP(C)/37774/2023	RABIN BISWAL-MP	SAIBRATA RATH
122	18248/2023 WP(C)/37777/2023	RAMESH KUMAR PANDA-MP	SAIBRATA RATH
123	18249/2023 WP(C)/37778/2023	LIPIKA MOHANTY-MP	SAIBRATA RATH
124	18250/2023 WP(C)/37781/2023	RABINDRA KUMAR SWAIN-MP	SAIBRATA RATH
125	18251/2023 WP(C)/29894/2022	SHAKTI PRASAD MISHRA-MP	SIDHESWAR MALLIK
126	18252/2023 WP(C)/37782/2023	M/S. APPLASWAMI SETHI-MP	KSHIROD KUMAR SAHOO
127	18253/2023 WP(C)/37785/2023	M/S. ODISHA ENERGY DISTRIBUTION AND CONSTRUCTION COMPANY LTD, BHIRAMPUR	CHITRAKASHIN PARIDA
128	18254/2023 WP(C)/37786/2023	M/S MANPREET ENGINEERING AND CONSTRUCTION, CUTTACK	CHITRAKASHIN PARIDA
129	18255/2023 WP(C)/37787/2023	DEWADUTTA DHAL-MP	BISWABIHARI MOHANTY
130	18256/2023 WP(C)/26619/2023	BIJAY KUMAR SWAIN-MP	SANJEEV UDGATA
131	18257/2023 WP(C)/37792/2023	AJAYA KUMAR MISHRA-MP	SAIBRATA RATH
132	18258/2023 WP(C)/37793/2023	PRIYABRATA DASH-MP	PRATIK DASH
133	18259/2023 WP(C)/35243/2023	M/S. MAA CHANDI STONE CRUSHING, JAJPUR-MP	
134	18260/2023 WP(C)/37799/2023	PRABHAT KUMAR PARIDA-MP	RAGHUNATH BISWAL
135	18261/2023 WP(C)/37800/2023	PURNA CHANDRA CHOUDHURY-MP	RAGHUNATH BISWAL
136	18262/2023 WP(C)/37803/2023	DAMODAR RATHA-MP	RAGHUNATH BISWAL
137	18263/2023 WP(C)/37805/2023	CHARAN SWAIN-MP	RAGHUNATH BISWAL
138	18264/2023 WP(C)/37806/2023	RANJITA SAHU-MP	RAGHUNATH BISWAL
139	18265/2023 WP(C)/37807/2023	BAIDYANATH SAHU-MP	RAGHUNATH BISWAL